

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.35/TT/2013

Date:11.10.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff of 400 kV D/C Kishenpur-Samba T/L alongwith bays at both and other assets under the NRSSS-XXII .

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 6-11-2013

- 1) Detailed computation of FR estimates including the details of Assets (name of assets/equipment/date of order/ quantity and value) which were considered for preparing the basis of estimates, the price levels at which these estimates were prepared, and the indices at the time of preparation of FR, at the time of order and at the time of COD;
- 2) Data for capital cost benchmarking in accordance with the commission's orders dated 27.04.2010 and 16.06.2010 of 765/400 kV Transmission Lines and Sub-Station.
- 3) The Status of other assets mentioned in the project scope of work.
- 4) The reasons for **139.18%** variation in Preliminary investigation, right of way, forest clearance, PTCC, general civil works etc. in Asset-I along with documentary proof of payment for ROW and Forest Clearance;
- 5) List of spares finally procured along with their price with a copy of order (initial spares were not considered at the time of preparation of FR);
- 6) In Asset-I there is **80.21%** variation in price of transformer. As cost variation is very high, the basis of estimates for transformer at FR stage may specifically be furnished.

Yours faithfully,

Sd/-  
(P.K. Sinha)  
Assistant Chief (Legal)